

**COURT-II
APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 1501 OF 2018 IN
APPEAL NO. 232 OF 2014**

Dated : **23rd October, 2018**

Present: **Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Pune Power Development Pvt. Ltd. ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors Respondent(s)

Counsel for the Appellant (s) : Mr. Alok Shukla

Counsel for the Respondent(s) : Ms. Srishti Govil for R-2 to R-3

ORDER

[IA NO. 1501 OF 2018 – For Clarification]

Learned counsel, Ms. Srishti Govil, appearing for the Respondent Nos. 2 & 3 prays one day's time to enable her to go through the instant IA and make her submissions.

Submission made by learned counsel appearing for the Respondent Nos. 2 & 3, as stated supra, is placed on record.

Re-list this matter on **24.10.2018**, as requested by the learned counsel appearing for the Respondent Nos. 2 & 3.

**(S. D. Dubey)
Technical Member**

vt/js

**(Justice N. K. Patil)
Judicial Member**